NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 24/11/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER

PETITION NUMBER

: CP/633/ (IB)/2017

NAME OF THE PETITIONER(S)

: SANJAY STEEL SYNDICATE

NAME OF THE RESPONDENT(S) : SEO YEONG DIETECH PVT LTD

UNDER SECTION

: 9 RULE 6

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1) ANANT MERATHA COUSE PARALICANT

2) S. Shigivasar - Marager Account Fight

ORDER

Counsel for petitioner present. Manager, Accounts, representing the respondent company present and stated that the matter is almost settled between the parties, alongwith connected matter, TCP/630/IB/2017. Time is enlarged at request of both the counsels. Put up on 30.11.2017.

S Vijayaraghavan Member (Technical)

K Anantha Padmanabha Swamy Member (Judicial)

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